

SHRI S. M. BANERJEE : May I know whether permission was given to the particular company to import these tractors and tractor parts without taking into consideration the utility of these tractors in our country ?

SHRI ANNASAHEB P SHINDE
There are two criteria which we apply while examining imports, Budni test firstly, and alternatively if the tractor has been used in the country and found to be suitable to our conditions, licences are given to import tractors on these criteria provided there is demand for these tractors.

WRITTEN ANSWERS TO QUESTIONS

बोकारो इस्पात कारखाने के लिये
लोह भ्रयस्क की खान

*242. श्री प्रदल त्रिहारी बाजपेयी .
श्री एस० एम० कृष्ण :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बोकारो इस्पात कारखाने ने सुझाव दिया है कि उसकी अपनी लोह भ्रयस्क की खाने होनी चाहिए, और

(ख) यदि हाँ, तो इस पर सरकार की क्या प्रतिक्रिया है ?

इस्पात और खान मंत्री (श्री एस० मोहन कुमारमंगलम्) : (क) जी हाँ।

(ख) मामला विचाराधीन है और शीघ्र ही निर्णय किये जाने की सम्भावना है।

Scheme of the Unemployment Insurance for Retrenched Colliery Workers

*244 SHRI ROBIN SEN Will the Minister of LABOUR AND REHABILITATION be pleased to state .

(a) whether Government are formulating any scheme of unemployment insurance for retrenched colliery workers,

(b) if so, the salient features thereof, and

(c) the time by which the scheme is going to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) (a) to (c) The National Commission on Labour has recommended *inter-alia* enhancement of the rate of Provident Fund contribution from 8 per cent to 10 per cent of pay and suggested that the additional contribution may be used, with marginal adjustment, to finance new benefits including unemployment insurance. The question of introducing a Scheme of Unemployment Insurance will be considered after a decision is taken on the recommendation of the National Commission on Labour

पूर्व जर्मनी की सरकार के साथ भारत में प्रयोग किये जा रहे ट्रैक्टरों के सम्बन्ध में नया करार

245. श्री रामाबत्तार शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पूर्व जर्मनी के साथ उनके भारत में प्रयोग किए जा रहे ट्रैक्टरों के बारे में एक नया करार किया है, और

(ख) यदि हाँ, तो उसकी मुख्य बातें क्या हैं ?

कृषि मन्त्रालय में राज्य मंत्री (श्री प्रणालासाहिब पी० शिन्डे) : (क) और (ख). जी नहीं। फिर भी, भारतीय व्यापार नियम ने आर० एस०-09